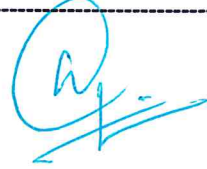



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.123/ BB/ 2017	-	For compliance of office objections raised by registry	252(1)	Synaps Bio-tech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	NAMAN G. JOSHI 9739098717	APPLICANTS	
2	Sinchana M.R	ROC/RD	

**ORDER**

PCS for Petitioner is present. Smt. M.R.Sinchana, Standing Counsel appearing for ROC & RD is present. Heard PCS in part. He reported that, he has filed Affidavit in the Registry and also complied the office directions. Registry is directed to verify and put up. List it on 13/11/2017.

  
**Member (T)**

  
**Member (J)**